NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 477 /(MAH)/2017

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Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. ARSHIYA RAIL INFRASTRUCTURE

SECTION OF THE COMPANIES ACT: 230-232 OF THE Companies Act 1956/2013/I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Common Order CSA 477/230-232/NCLT/MB//MAH/2017 CSA 478/230-232/NCLT/MB//MAH/2017 CSA 479/230-232/NCLT/MB//MAH/2017

Petitioner is absent. List this matter on 20.4.2017 for hearing.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)